

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

M.A. No. 24/2023

In

Original Application No. 33/2022

In the matter of:

Ganesh Prasad

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondents

NDOH:-18.04.2024

INDEX

S. No.	Contents	Page No.
1	Additional report on behalf of Delhi Pollution Control Committee (DPCC).	1-2

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Delhi Pollution Control Committee

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**ADDITIONAL STATUS REPORT ON BEHALF OF DELHI
POLLUTION CONTROL COMMITTEE WITH RESPECT.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That Sh. Ganesh Prasad has filed a complaint before this Hon'ble Tribunal against running of Reverse Osmosis Water Purification Plant at K-9, 25 Feet Road, Part II, Chanakya Puri Palace, New Delhi.
2. That, in compliance with the previous orders of the Hon'ble National Green Tribunal in the above-mentioned matter, DPCC filed the reports on 08.11.2023 which is available on the records of this Hon'ble Tribunal.
3. The Hon'ble Tribunal has taken up the matter on 05.02.2024 and pleased to direct, DPCC to file report in term of the order dated 04.12.2023 and 04.01.2024 within two days.
4. That in compliance with the order dated 05.02.2024, DPCC filed its reply through email on 07.02.2024, which may be available on the records of this Hon'ble Tribunal.
5. That, in addition to the report dated 07.02.2024, it is most respectfully submitted that, DPCC issued recovery letter dated 11.01.2024 to SDM

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(Dwarka) for recovery of Environmental Compensation (EC) of Rs. 1,00,000/- (One Lakh only) from Sh. Ajit Kumar & Sh. Ashish Kumar, which was levied by DPCC. SDM (Dwarka) issued notice to Sh. Ajit Kumar & Sh. Ashish Kumar to deposit the same to DPCC account. DPCC has not received EC amount so far. DPCC has sent an email on 12.04.2024 to SDM(Dwarka) requesting the present status of recovery of Environmental Compensation (EC). Reply is awaited from the SDM(Dwarka).

6. That, on the issue of training, a letter was sent to UTCS regarding training to the administrative officers of Revenue Dept & officers of statutory authorities like DJB etc. on 08.12.2023. Email was also sent to UTCS regarding this on 04.04.2024. UTCS vide email dated 05.04.2024 informed that they are planning to conduct a Training on the given topic i.e. "Environmental issues".
7. In view of the above, the present additional action taken report may kindly be taken on record.



(Dr. B.M.S. Reddy)
Sr. Environmental Engineer